

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00057/2019

IN

OA NO.170/00178/2017

DATED THIS THE 07TH DAY OF NOVEMBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

1. Smt.Kanchana.K.V
W/o C Vijaya Kumar,
Aged about 39 years,
Working as Data Entry Operator Gr.III
Office of the National Sample Survey
Organisation (FOD), Data Processing Division,
3rd Floor, "F" Wing,
Kendriya Sadan,
Koramangala, Bangalore-34.

2. R.Kumari Nirmala
D/o M.Ramakrishna,
Aged about 42 years,
Working as Data Entry Operator Gr.III
Office of the National Sample Survey
Organisation (FOD), Data Processing Division,
3rd Floor, "F" Wing,
Kendriya Sadan,
Koramangala, Bangalore-34.

...Applicants

(By Advocate Shri.Ranganath S Jois)

Vs.

1. Praveen Kumar Srivatsva,
Secretary Union of India,
Ministry of Statistics and Programme
Implementation,
Sardar Patel Bhavan,
Sansad Marg,
New Delhi-110 001.

2. Smt.P A Mini
Deputy Director General
NSSO, DPC(Centre)
III Floor, 'F' Wing Kendriya Sadana,
Koramangala, Bangalore-560 034.

3. Sri.Anjana Dube,
Director of NSSO, DPC(Centre)
III Floor, 'F' Wing Kendriya Sadana,
Koramangala, Bangalore-560 034.

4. Sri.Gangadhar Rao,
Director (CSW)
NSSO, Data Processing Division (Head Quarters)
No.164, GLT Road,
Mahalanobis Bhavan,
Kolkota-700 108.

...Respondents

(By Shri.Vishnu Bhat, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Shri.Vishnu Bhat, learned counsel for the respondents submits that Writ Petition No.50520/2019 has been filed before the Hon'ble High Court of Karnataka against our order. Therefore, CP is dismissed but with liberty. Notices discharged. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh//

Annexures referred to by the Applicant in CP No.170/00057/2019

- Annexure CP1: Copy of the order dated 6.7.2015 in OA No.210/2015
- Annexure CP2: Copy of the order dated 6.7.2015 in OA No.209/2015
- Annexure CP3: Copy of the High Court order dated 15.3.2019 in RP 608/2017
- Annexure CP4: Copy of the High Court order dated 15.3.2019 in RP 609/2017
- Annexure CP5: Copy of the order dated 09.10.2018 in OA No.170/178/2017
- Annexure CP6: Copy of the representation dated 07.11.2018
- Annexure CP7: Copy of the representation dated 07.11.2018